

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 1

ITEM No. 129
C.A.(CAA)/51(AHM)2021

Order under Section 230-232

IN THE MATTER OF:

Antra Impex Pvt Ltd
Art Bazar Fashions Pvt Ltd
Lokesh Tex Trade Pvt Ltd

.....Applicant

Order delivered on 02.08.2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)
Virendra Kumar Gupta, Hon'ble Member(T)

PRESENTS:


For the Applicant : PCS, Mr. Dhiren Dave

ORDER

We direct Learned PCS for the applicant to file affidavit to the queries raised by us within one week.

Matter stands adjourned to 17.08.2021


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MADAN B GOSAVI)
MEMBER (JUDICIAL)